

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA 2018/2015

this the 26th day of November, 2015

Hon'ble Mr. V.Ajay Kumar, Member (J)

Ashishan Tirkey

Aged about 40 years

S/o Baruk Tirkey,

R/o 204/6, Sector-1, Pushp Vihar,

New Delhi – 110 017

Present posted as Director (Quality Assurance)

Delhi Directorate of Quality Assurance, IIIrd Floor

Jeevan Tara Building 5

Sansad Marg,

New Delhi – 110 001

.... Applicant

(By Advocate: Shri Manish Kumar Saran)

VERSUS

1. Union of India through
Secretary,
Ministry of Commerce & Industry
Room No.143
Udyog Bhawan
New Delhi – 110 001
2. Director General
(S&D) Directorate General of Supply and Disposal,
Ministry of Commerce
Jeevan Tara Building, 5,
Sansad Marg,
New Delhi – 110 001
3. Additional Director General
Directorate General of Supply and
Disposal, Ministry of Commerce,
Jeevan Tara Building, 5
Sansad Marg,
New Delhi – 110 001
4. Director (Adm)
Directorate General of Supply and Disposal
Ministry of Commerce
Jeevan Tara Building, 5
Sansad Marg
New Delhi – 110 001

.... Respondents

(By Advocate: Shri Gyanandra Singh)

ORDER (ORAL)

The learned counsel for the applicant seeks leave of this Tribunal to withdraw the OA, for which the learned counsel for respondents has no objection. Accordingly, the OA is dismissed as withdrawn. No costs.

**(V.Ajay Kumar)
Member (J)**

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